

their produce in the market. The prices again rose and throughout the year the prices have been ruling between Rs. 310/- and Rs. 375/- per quintal. Therefore, the expectations of the farmers are for the prices ranging between this range.

MR. SPEAKER: You make a very short statement. You are reading.

[*Translation*]

SHRI HARCHAND SINGH: Mr. Speaker, Sir, there is a great turmoil in Punjab, people are in great difficulty. After putting in hard labour they have produced wheat but the hon. Minister or Agriculture has fixed the procurement price of wheat at Rs. 250/- per quintal. It should be increased to Rs. 350/- per quintal. Yesterday, several thousand people from Punjab had come here. Therefore, I urge you to pay attention to it.

SHRI SANTOSH KUAMR GANGWAR (Bareilly): Mr. Speaker, Sir, I am very thankful to you. I would like to draw your attention to the fact that a firm took Rs. 100/- crores from two nationalised bank for one and the same purpose though it had no goodwill. Sir, the Vijaya Bank and the Indian Bank.....(*Interruptions*)

[*English*]

MR. SPEAKER: I am not allowing this kind of a thing.

(*Interruptions*)

MR. SPEAKER: This is not a court. Please take your seat now. Not like this.

SHRI G.M.C. BALAYOGI (Amalapuram): In my constituency, nearly two lakh fisherman are facing lot of social and economic problems in their daily walks of life. Even after independence also, this community has not been provided the minimum

requirements like drinking water, roads, hospitals, education to their children etc. and also small pucca houses even though the Government is earning crores of rupees through their profession and is getting good foreign exchange. The Government of Andhra Pradesh has recommended unanimously that the fishermen and washerman communities be included in the list of Scheduled Tribes.

The matter was also represented by me and other important leaders of their communities and also the other Members of Parliament in the House, and also to the Prime Minister. So far the Government has not taken any initiative and action for inclusion of their castes in the list of Scheduled Tribes.

Hence I urge upon the Government, through the Hon. Speaker, to take immediate and necessary steps for implementing their requests.

DR. K.D. JESWANI (Kheda): In the last Parliament session while talking on the law and order situation in the country I had brought to the attention of the House the deteriorating situation in Gujarat and particularly in Gujarat being a border area where Pakistani infiltrating and smuggling on the sea coast are rampant during those days.

Subsequently, may be because of that, just in the last month the hon. Minister for Home Affairs visited that area and he also posed lot of cries about the whole affair. Just immediately after his visit, on 23.2.92 there was a very big mishap when a notorious smuggler Shri Harun was arrested under a smuggling offence near Khanodia near Jamnagar by the Custom offices, and was being brought to Jamnagar..... (*Interruptions*)

MR. SPEAKER: Why do you not write to the Minister? This is a matter which should

not be brought up in the House. Please write to the Minister.

(Interruptions)

PROF. UMMOREDDY VENKATESWARLU (Terali): Thank you very much for giving me an opportunity to raise an important matter.

The LPG filling plant of the Hindustan Petroleum Corporation was started on 14.4.1982 at Tadepalli in Guntur District of Andhra Pradesh. About 12 employees on a permanent basis and 40 on a casual basis have been working in the plant. It is learnt that the plant is now being shifted from Tadepalli to Kondapalli by which these 52 workmen who have been working for so many years will be thrown out of employment.

In view of the situation, I urge upon the Government to intervene in this matter and see that the plant is retained at Tadepalli in Guntur district itself. In case the shifting is inevitable, these 52 employees, both permanent and casual, may be continued as employees even at the new location at Kondapalli in Krishna District.

MR. SPEAKER: Shri Hari Kewal Prasad.

[Translation]

SHRI HARI KEWAL PRASAD (Salem-pur): Mr. Speaker, Sir, 1100 persons were appointed in the Moradabad Division during the previous Government's regime. The then Railway Ministers Shri George Fernandes and Shri Janeshwar Mishra had promised that an enquiry would be conducted into the matter. It was proved from the investigations conducted by the vigilance department and other concerned departments under the railway ministry that appointments of 285 out of

the total 1100 labours were. They should be removed from service. How 8 persons of the upper caste were appointed in the name of Scheduled Castes. A labour leader.....*..... got this matter investigated and it was proved.....

[English]

MR. SPEAKER: The name will not go on record.

[Translation]

SHRI HARI KEWAL PRASAD: An investigation was done and it was proved that the appointments were illegal. High officials of Railway terminated their services. When this matter came before the Railway Minister, he assured to take action. But not action was taken even though assurance was given twice.....*(Interruptions)*

MR. SPEAKER: All right, now please take your seat. If somebody has been retrenched from service, that issue should not come up here.

(Interruptions)

MR. SPEAKER: This will not do. If some one has been retrenched from service, are you going to discuss it here? Please take your seat now.

(Interruptions)

SHRI TEJ NARAYAN SINGH (Buxar): Mr. Speaker, Sir, like the Scheduled Castes and Scheduled Tribes, the people belonging to 'Nunia', 'Kumhar', 'Mallah' and 'Badhai' (Carpenter) castes are backward both socially and economically in the entire country and they had no representation in any of the Governments till now. I would like to demand that reservation provisions that are available